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- (iv) To further enhance the effectiveness of personnel deployed in Missions/Posts, cadre-wise training modules have been introduced.
 - (v) All Missions maintain an active presence on social media, which enables not only effective outreach, but also prompt redressal of queries and grievances.
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Inclusion of Hafiz Saeed in list of terrorists by USA

†1926. SHRI NARESH AGRAWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the USA has not included the name of Pakistani terrorist Hafiz Saeed in the list of terrorists despite making promise of support to India in fight against terrorism;

(b) if so, whether India will again exert pressure on the USA; and

(c) if not, whether the USA continues to be a strong partner of India in fight against terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) and (b) No. Hafiz Saeed, leader of terrorist organization Lashkar-e-Tayyiba (LeT), was designated as a Specially Designated Global Terrorist by the United States under Executive Order 13224 in the year 2008 and he continues to remain designated. Since 2012, the United States has offered a US\$10 million reward for information that brings Hafiz Saeed to justice.

The United States designated LeT and Jamaat-ud-Dawa as Foreign Terrorist Organization (FTO) in December 2001 and April 2008 respectively.

In a statement issued on 25 November 2017, the White House strongly condemned the release of Hafiz Saeed from house arrest in Pakistan and called for his immediate re-arrest and prosecution. The US Department of State also, in a statement issued on 24 November 2017, expressed deep concern over the release of Hafiz Saeed.

(c) India and the United States remain strong partners in the fight against terrorism. During Prime Minister's visit to USA in June 2017, both sides reiterated their resolve to fight together against terrorism. They committed to strengthen cooperation against terrorist threats from groups including Al-Qa'ida, ISIS, Jaish-e-Mohammad, Lashkar-e-Tayyiba, D-Company, and their affiliates. A new bilateral consultation mechanism has been established on domestic and international terrorist designations listing proposals.

† Original notice of the question was received in Hindi.

which held its first meeting in New Delhi on 18-19 December 2017. Recently, the United States has designated Syed Salahuddin, the leader of Hizbul Mujahideen, as a Specially Designated Global Terrorist and Hizbul Mujahideen as a Foreign Terrorist Organization in June 2017 and August 2017 respectively.

Choice of regional languages in passports

1927. SHRIMATI KANIMOZHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that passports would be printed both in English and Hindi;

(b) if so, the reasons therefor; and

(c) whether people from States where Hindi is not spoken would have a choice of English and their regional languages, in their passports?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Yes. The pre-printed portion of the passport is already in Hindi and English languages. At present, the personal details of the applicant are printed in English language only. The Government has now decided to print personal details on passports in both Hindi and English languages.

(b) The reasons for printing passport in Hindi and English arise from the fact that Hindi is the official language of India.

(c) The English version is available for the people of those states where Hindi is not spoken. The facility of passport printing in other languages is not available.

Impact of revised Nitaqat Scheme on Indian migrants

1928. SHRI DEVENDER GOUD T.: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Saudi Arabia has revised the Nitaqat Scheme from September this year and it impacts Indian migrants a lot;

(b) the details of emigration clearances given for Saudi Arabia during the last three years, and the current year, year-wise;

(c) whether it is a fact that there were only 1.65 lakh emigration clearances for Saudi Arabia during 2016 which is less than 50 per cent as compared to previous year; and

(d) the details of people, skilled and unskilled, going to Saudi Arabia from India during the last three years and the current year, year-wise and State-wise?